

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No. 216 - IA/866(AHM)2022  
ITEM No. 217 - IA/867(AHM)2022  
ITEM No. 218 - IA/874(AHM)2022  
ITEM No. 219 - IA/1075(AHM)2022  
ITEM No. 220 - IA/1143(AHM)2022  
ITEM No. 221 - IA/855(AHM)2022 in IA/832(AHM)2022  
ITEM No. 222 - IA/1107(AHM)2022  
ITEM No. 223 - IA/110(AHM)2023  
in  
IA/832(AHM)2022  
ITEM No. 224 - IA/111(AHM)2023 in  
Cont.P/01(AHM)2023  
in  
IA 419 of 2017  
ITEM No. 225 - Cont.P/01(AHM)2023  
in  
IA 419 of 2017  
ITEM No. 226 - IA/757(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017  
ITEM No. 227 - IA/758(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017  
ITEM No. 228 – IA/760(AHM)2022 in  
Cont.P/5(AHM)2022 in IA 419 of 2017  
ITEM No. 229 - IA/794(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017  
ITEM No. 230 - IA/795(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017  
ITEM No. 231 – IA/873(AHM)2022 in Cont.P/5(AHM)2022  
ITEM No. 232 - Cont.P/5(AHM)2022 in IA 419 of 2017  
ITEM No. 233 - IA/15(AHM)2023  
ITEM No. 234 - IA/54(AHM)2023  
ITEM No. 235 - IA/117(AHM)2023  
ITEM No. 236 - IA/252(AHM)2023  
ITEM No. 237 – IA/284(AHM)2023  
ITEM No. 238 - IA/288(AHM)2023  
ITEM No. 239 - IA/305(AHM)2023  
In  
**CP(IB) 40 of 2017**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Essar Steels Ltd

.....Applicant

.....Respondent

**Order delivered on: 29/08/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Respondent : Mr. Ujas Patel, Advocate for Mr. Aditya J Pandya, Advocate  
Mr. Vividh Tandon, Advocate and Mr. Soham Banerjee, Advocate for Alvarez and Marshal

For the IDBI Bank : Ms.Grishma Ahuja, Advocate along with Mr.Shalin Jani, Advocate and Ms. Aaksha Sajnani, Advocate

For AMIPL : Mr. Nachiket Dave, Advocate

For SMAIT : Mr. Monaal J Davawala, Advocate

For ANSIL : Mr. Mihir Thakore, Senior Advocate along with Mr. Nirag Pathak, Advocate, Ms. Aakriti Vohra, Advocate, Mr. Vishal Gehrana, Advocate, Mr Ruby Ahuja, Advocate Mr. Ashutosh Shukla, Advocate Mr. Ashim Sood, Advocate and Ms. Manisha Narisinghani, Advocate

**ORDER**

It is stated by the Ld. Counsels that the order of this Tribunal in IA 832 of 2022, has been impugned before the Hon'ble NCLAT and the next date of hearing is fixed on 22.09.2023. Furthermore, transfer application is pending before the Hon'ble Principal Bench for transfer of certain cases which is coming on 31.08.2023. Awaiting the orders in these two applications. The matters are deferred and now to be heard on 31.10.2023.

-Sd-

**SAMEER KAKAR  
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**

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